

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 4/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY: Union of India
V/s.

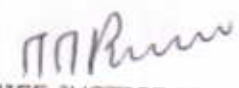
M/s. Maytas Properties Ltd. & Ors.

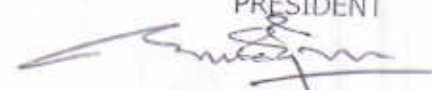
SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda, Sr. Adv.		Respondent	
2.	Tarun Mehta Adv. K. Girdi, Adv.		No. 1	Tarun Mehta
3.	Shelly Khanna, Adv.		For IL&FS	Shelly Khanna
4.	Sandeep Singh Tarun Mehta Adv.			
5.	Deepmala Indora, Assistant Director (Law)		SFIO	Deepmala Indora
6.	Sanjay Chaudhary, Law Consultant		SFIO	Sanjay Chaudhary
7.	Abhishek Ghai Adv.		- SFIO/001	Abhishek Ghai
8.	Sanjeev Naemla CGSC	Order		

Ld Counsel for the Respondents states that the report has been filed on 18.5.2016. He seeks time to file objections. Let the objections be filed along with other pleadings, if any, within four weeks, with a copy in advance to the Counsel for the Petitioner.

List for further consideration on 13.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

4th August, 2016